## CP NO. 40(ND)/2015 RT No.38/2016

Sunil Maheshwari & Ors.

... Petitioners

Versus.

M/s Rai Bahadur Kishore Chand & Sons Pvt. Ltd. &Ors. ....

...Respondents

Present

Mr. Arun Dev Mishra with Mr. Anshuman Nayar,

Advocates for petitioners.

Ms. Megha Chauhan, Advocate for Mr. Aman Bahri,

Advocate of Dua Associates for respondents.

Sur-rejoinder has been filed and copy of the same has been supplied to the learned counsel for petitioners. Post the matter for arguments to 27.09.2016. It is made clear that no request for further adjournment shall be entertained.

(Justice R.P. Nagrath) Member (Judicial)

(Deepa Krishan) Member(Technical)

September 17, 2016

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